

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

SUPPLEMENTARY CAUSE LIST DATED 19.11.2020 (THURSDAY)

COURT – III

10:30 AM

In the Court of Hon'ble Mr. Justice Venugopal M., Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical)

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 127 of 2020	Registrar of Companies, West Bengal Vs. Gouksheer Farm Fresh Pvt. Ltd.	Sumit Kumar Jaiswal	Soumya Dutta-R1 & R2 Sanjeev Jhunjhunwala-IRP

(VIRTUAL MODE)

For Admission (Fresh Case)

2.	Comp. App. (AT) (Ins) No. 1004 of 2020	Industrial and Commercial Bank of China Ltd. Vs. Nimmi Build Tech Pvt. Ltd. and Anr.	Anshul Rai	Shahid Kazmi
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**By the order of Hon'ble Acting Chairperson
-sd/-
Registrar**